

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Wednesday the 09th day of August 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Alok Srivatsava
Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 245/2023 Delay in refiling IA No. 784/2023 For Exemption IA No. 783/2023	State Bank of India Vs PV Bhaskara Rao WITH	Mr. PBA Srinivasan	
2	Comp App (AT) (CH) (Ins) No. 247/2023 For Exemption IA No. 789 & 790/2023 Delay in refiling IA No. 788/2023	State Bank of India Vs P Raja Rao WITH	Mr. PBA Srinivasan	
3	Comp App (AT) (CH) (Ins) No. 249/2023 For Exemption IA No. 796/2023 Delay in refiling IA No. 797/2023	State Bank of India Vs G Srinivasa Rao WITH	Mr. PBA Srinivasan	
4	Comp App (AT) (CH) (Ins) No. 250/2023 For Condone Delay IA No. 799/2023 For Exemption IA No. 798/2023	State Bank of India Vs PV Mohan Rao	Mr. PBA Srinivasan	
5	Comp App (AT) (CH) (Ins) No. 226/2023 For Condone Delay IA No. 800/2023	The Recovery Officer, Employees Provident Fund Organization Vs Shri Nagananthana Mills Limited & Anr.	Mr. Palanimuthu	
6	Comp App (AT) (CH) (Ins) No. 233/2023 For Condone Delay IA No.752/2023 For Urgent Hearing IA No. 753/2023 For Exemption IA No. 754/2023 For Stay IA No. 755/2023 To implead IA No. 825/2023	Mathew Mylakulath Jose Vs Kizhakkekara Kuriakose Jose, RP of ITMA Hotels India Pvt Ltd	Mr. B Ramana Kumar	Mr. Sankar P Panicker

For Directions/Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	TA (AT) No. 59/2022 (CA (AT) (Ins) No.626/2019)	Gati Infrastructure Pvt Ltd & 2 Ors. Vs M/s Sew Infrastructure Limited & 2 Ors.	Ms. Anne Mathew	Mr. Nithin Chowdary Pavuluri
8	TA (AT) No. 67/2022 (CA (AT) (Ins) No. 573/2019)	Usman Sheriff Vs M/s Sew Infrastructure Ltd. & 2 Ors.	Mr. Jay Kishor Singh	Mr. Nithin Chowdary Pavuluri
9	TA (AT) No. 10/2022 (CA (AT) (Ins) No. 1038/2019)	Adityaa Energy Resource Pte.Ltd. Vs Simhapuri Energy Limited	Dr. KS Ravichandran	Ms. Mansi Sinha

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) (Ins) No. 29/2023	Regen Powertech Pvt. Ltd. Vs Madhusudhan Khemka & 2 Ors.	Mr. B Thilak Narayanan	Ms. J Parimalam-R1 & R2 Ms. Inthu Karunakaran- R3
11	Comp App (AT) (CH) (Ins) No. 173/2023 To dispense with IA No. 557/2023 For Stay IA No. 556/2023 To implead IA No. 692/2023	Sunbeam Structurals Pvt. Ltd. Vs Sachin Srinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 2 Ors. WITH	Mr. Jayanth Viswanathan, PCS	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3
12	Comp App (AT) (CH) (Ins) No. 174/2023 For Stay IA No. 558/2023 For Exemption IA No. 559/2023 To implead IA No. 804/2023	KG Muralidharan Vs Sachin Shrinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3
13	Comp App (AT) (CH) (Ins) No. 175/2023 For Stay IA No. 567/2023 For Additional docs IA No.565/2023 For Exemption IA No. 566/2023 To implead IA No. 693/2023	Sachin Srinivas Bhattad, Erstwhile RP, G K Industrial Park Pvt. Ltd. Vs Edelweiss Asset Reconstruction company Ltd & Anr. WITH	Mr. Raj Kumar Jhabakh	Mr. Bhagavath Krishnan- R1

14	Comp App (AT) (CH) (Ins) No. 211/2023 For Exemption IA No. 701/2023	Premier Chennai Properties Limited Vs Sachin Shrinivasa Bhattad & Anr.	Mr. Anirudh Krishnan	
15	Comp App (AT) (CH) (Ins) No. 103/2023 For Stay IA No. 373/2023 For Exemption IA No. 374/2023 Vacate the stay IA No. 801/2023	A Krishna Reddy Vs Srei Equipment Finance Ltd. & Anr.	Mr. Avinash Krishnan Ravi	Mr. Anant Merathia- R1 Mr. VVSN Raju- R2
16	Comp App (AT) (CH) (Ins) No. 83/2023 To Dispense with IA No. 299/2023 For Stay IA No. 300/2023	Dr. S Jackson Vs R Venkatakrisnan, Liquidator, St. John Freight System Ltd.	Mr. P Jesus Moris Ravi	Mr. Mayan H Jain

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17	Comp App (AT) (CH) No. 88/2022 For Exemption IA No.761/2022 For Stay IA No 760/2022 For Additional docs IA No. 762/2022	Mr. Mayank Agarwal Vs M/s. Technology Frontiers (India) Private Limited & 5 Ors.	Mr. Edward James	Mr. Sriram Srivatsan- R1 Mr. P Giridharan- R3, R5
18	Comp App (AT) (CH) (Ins) No. 51/2022	J. Shobha Lalith, Proprietrix, Akash Cable Corporation Vs Swan Electric Contracts Company Pvt. Ltd	Mr. Sam Jayaraj Houston	Mr. John Wesley Mr. Thomas T Jacob
19	Comp App (AT) (CH) (Ins) No. 03/2022	Maximus People Solution Pvt Ltd Vs Jeyyam Global Foods Pvt Ltd	Mr. M. Devaraj	Ms. S Yogalakshmi
20	TA (AT) No.109/2021 (CA (AT) No.151/2019)	Rachakonda Siva Kumar Vs Gagan Aerospace Limited & Anr. WITH	Ms. Pooja Jain	Mr. Y.Suryanarayana-R2

21	TA (AT) No.110/2021 (CA (AT) No.153/2019)	Rachakonda Siva Kumar Vs Gagan Aerospace Limited & Anr. WITH	Ms. Pooja Jain	Mr. Y.Suryanarayana- R2
22	TA (AT) No.113/2021 (CA (AT) No.200/2019)	Rachakonda Siva Kumar VS Gagan Aerospace Limited & Anr.	Ms. Pooja Jain	Mr. Y.Suryanarayana R2
23	Comp App (AT) (CH) (Ins) No.113/2022 For Stay IA No. 264/2022 Urgent Hearing IA No. 265/2022	NK Hari Babu, Suspended Director, Indowind Energy Ltd. Vs Export-Import Bank of India & Anr.	M/s Ramalingam and Associates	Mr. T Ravichandran- R1 Mr. B Dhanaraj- R2
24	Comp App (AT) (CH) (Ins) No. 161/2021 For Stay IA No. 330/2021	Ajeesh Kumar S & 8 Ors Vs Kerala Industrial Infrastructure Development Corporation & 3 Ors	Mr. Eshwar Sabapathy	Mr. Shivshankar R.Panicker- R1 & R2 Mr. Vinod PV- R3 & R4
25	Comp App (AT) (CH) (Ins) No.192/2022 For Stay IA No. 439/2022 For Exemption IA No. 440/2022 Additional docs IA No. 971/2022	Kalyan Muppaneni Vs K Computers & Anr WITH	Mr.Pawan Jhabakh	Mr. Y Suryanarayana- R1
26	Comp App (AT) (CH) (Ins) No.193/2022 For Condone Delay IA No. 441/2022 For Stay IA No. 442/2022	Kalyan Muppaneni Vs K Computers & Anr	Mr.Pawan Jhabakh	Mr. Y Suryanarayana- R1
27	Comp App (AT) (CH) (Ins) No 330/2022 Urgent Hearing IA No. 728/2023	Mr. Sethuraman Mahadevan & 183 Ors Vs Ozone Urbana Infra Developers Pvt Ltd.	Mr. P Raj Kumar Jhabakh	Mr. B Vikramerasamy

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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